

कार्यालय: जिला एवं सेशन न्यायाधीश, जयपुर, जिला-जयपुर (राज0)

क्रमांक: _____ /स्था0

दिनांक: मई, 2021

माननीय राजस्थान उच्च न्यायालय, जोधपुर से प्राप्त नोटिस E.V./08/2021 दिनांक 20.05.2021 की प्रतिलिपि निम्नलिखित को सूचनार्थ, पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. समस्त अधीनस्थ न्यायालय (विशिष्ट न्यायालयों सहित) जयपुर जिला, जयपुर न्यायक्षेत्र।
2. सिस्टम ऑफिसर, जिला न्यायालय, जयपुर जिला, जयपुर को सम्बन्धित न्यायालय को ईमेल करने हेतु।

Q.क.रा.ज.स.
20.5.21

जिला एवं सेशन न्यायाधीश,
जयपुर जिला, जयपुर (राज0)

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No.E.V./08/2021

Dated: 20/5/2021

The Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain closed on Thursday, the 20th May, 2021 on account of sad demise of Shri Jagannath Pahadia, Former Chief Minister of the State of Rajasthan.

BY ORDER


REGISTRAR GENERAL

No.Gen/XIX/Misc/2021/1226

Dated 20/5/2021

Copy forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt. Law Department-cum-Legal Remembrance, Raj, Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam)/Officer on Special Duty.
4. (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Class.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur.
9. The Judge, Special Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/Commercial Court, Jodhpur.
10. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.





20-5-2021

13. The Advocate General/all Additional Advocate Generals, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member Secretary, Bar Council of Rajasthan, Jodhpur.
16. The Joint Secretary, Raj. State Legal Service Authority, Jodhpur.
17. The Secretary, RHC Legal Service Committee, Jodhpur.
18. The President, Raj. High Court Advocates' Association, Jodhpur.
19. The President, Raj. High Court Lawyers Association, Jodhpur.
20. The President, Raj. High Court Bar ' Association, Jaipur.
21. The President, the Jaipur Bar Association, Jaipur.
22. The Registrar (Judl./All Joint Registrars/All Dy. Registrars, RHC, Jodhpur/Jaipur.
23. All Assistant Registrars/All Courts Masters/Sr.A.O./Sr.Librarian/Court Officer/Admn. Officers Judicial / A.A.O.s, Rajasthan High Court, Jodhpur/Jaipur.
24. Official Liquidator, B/75-A, Rajendra Marg, Jaipur.
25. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
26. Notice Board.


REGISTRAR GENERAL